



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(140)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/460/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE TRANSFEROR : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTIONS PVT LTD)
NAME OF THE TRANSFEREE : A VIVEK
UNDER SECTION : 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1)	A-Vivek	M/S.S. Jagannathan R-1	
2)	Rani Rajagopalan	counsel for RP Applicants	

ORDER

Due to paucity of time, the matter stands adjourned on 17.12.2019.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

gnk

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)